

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 619  
IB-908/ND/2020  
IA (Dis.)/08/2024

**IN THE MATTER OF:**

**M/s. Samtex Desinz Pvt. Ltd.**

**...PETITIONER**

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 13.05.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor :**

**For the Liquidator**

:Adv. Siddharth Shankar, Adv.  
Sharique Ajwal a/w Mr. Vimal  
Kumar (liquidator)

**For the Respondent/Corporate Debtor :**

**ORDER**

Due to paucity of time, matter is adjourned to **03.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**